

Flouting of time fixation by KVS

†2272. PROF. RAM GOPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether recommendations of Dr. Vir Raghavan Committee regarding time fixation of all the classes, particularly primary classes, are being absolutely flouted by the Kendriya Vidyalaya Sangathan;

(b) whether the arbitrary directive of Kendriya Vidyalaya Sangathan increasing the timing of primary classes, is adversely affecting students of primary classes, their parents and teachers as well; and

(c) if so, the prompt action being taken by Government to implement the recommendations of Dr. Vir Raghavan Committee and to repeal the arbitrary directive of the Sangathan?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected.

Early childhood education scheme

2273. SHRI K.M. KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that to reduce drop outs rate and to improve the rate of retention of children in Primary Schools, and early Childhood Education Scheme was introduced;

(b) if so, what are the details of target fixed in nine States where this scheme is an operation;

(c) what are the details of the amount spent in each State under this scheme during the last three years, till date; and

(d) the details of the physical target achieved under the scheme during the aforesaid period?

THE MINISTER OF STATE IN THE MINISTRY OF

† Original notice of the Question was received in Hindi.

HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) Yes, Sir.

(b)

YEAR	TARGET FIXED	
	FINANCIAL (Rupees in lakhs)	PHYSICAL (No. of Centres)
2000-2001	230.00	2865

(c) and (d) A Statement indicating the state-wise details of the amount released and number of centres sanctioned during the last three years, is attached.

Statement

Sl.No.	State/UT	1997-98		1998-99		1999-2000	
		No. of ECE Centres	Amount released (Rs.)	No. of ECE Centres	Amount released (Rs.)	No. of ECE Centres	Amount released (Rs.)
1.	Andhra Pradesh	662	53,22,360	432	34,85,160	370	29,85,000
2.	Assam	15	1,16,700	15	1,16,700		
3.	Delhi	668	53,15,640	947	68,38,400	219	16,64,090
4.	Madhya Pradesh	63	5,90,940	44	5,19,120	30	3,20,400
5.	Orissa	65	5,37,000	55	4,46,700	51	4,11,180
6.	Rajasthan			39	6,06,616		
7.	Uttar Pradesh	497	50,47,935	450	50,96,190	50	4,02,600
8.	West Bengal	643	63,25,232,	634	53,92,755	480	36,78,506